GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.38 TO BE ANSWERED ON 7TH DECEMBER, 2022

AWARENESS OF ONORC

38. SHRIMATI POONAMBEN MAADAM:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is taking any steps to create awareness among migrants regarding One Nation One Ration Card (ONORC) plan across India;
- (b) if so, the details thereof;
- (c) the number of beneficiaries who have actually been benefitted in terms of getting ration from different fair price shops than the ones where they are registered; and
- (d) the details of financial outlay for the current year for this scheme?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a) & (b): The One Nation One Ration Card (ONORC) plan, for nation-wide portability of the National Food Security Act 2013 (NFSA) benefits, is presently enabled in all the 36 States/UTs, covering entire NFSA population (around 80 Crore NFSA beneficiaries) in the country. A nationwide campaign has been carried out to create awareness among the NFSA beneficiaries about ONORC in different modes viz. 167 FM and 91 Community Radio stations, displaying audio visual spots at railway stations, banners, posters at outdoors and Fair Price Shops (FPSs), bus wraps apart from States/UTs employing their own means for such campaigns. The "Mera Ration" App which is available in 13 languages has seen nearly 20 lakh downloads.

- (c): Currently an average of nearly 3.5 crore portability transactions are done under ONORC every month in the country. So far, a total of 93.31 crore portability transactions are recorded under ONORC.
- (d): One Nation One Ration Card (ONORC) plan for nationwide portability of ration cards is implemented by this Department under the Central Sector Scheme Integrated Management of Public Distribution System (IM-PDS), which was sanctioned in April 2018 with total outlay of Rs. 127.3 crore. The scheme is sanctioned till 31st March 2023. In the current financial year funds of Rs. 40.00 crore have been earmarked under this scheme.
